

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 06.01.2023 TO 08.01.2023

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	8/3/2022	Contempt Petition (IBC)	7.10102E+14		ANAND SONBHADRA RESOLUTION PROFESSIONAL OF SHUBHKAMNA BUILDTech PVT. LTD. VS ADDITIONAL DIRECTOR GENERAL (ADJUDICATION) AND ANR.	Rule 11 of NCLT, 2016	6/1/2023	page:27 translation, 29, 31, 33, 35,37,39,41,43,47,51,53,57,61,65,67,69,73,75,79,80,81,83,85-93,95 - 98 not clear , contact to registry, etc	NIPUN GAUTAM
2	5/11/2022	Company Petition IB (IBC)	7.10102E+14		ATHAR ZIA VS ADDITIONAL DIRECTOR GENERAL (ADJUDICATION) AND ANR.	Section 94(1)	6/1/2023	volume 3 wrong index, etc,	Abhay Gupta
3	25/11/2022	Company Petition IB (IBC)	7.10102E+14		THE BANK OF BARODA LIMITED VS RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	6/1/2023	pagE:208, 217, 277, 279, not clear typed copy required etc	AMIT MAHALIYAN
4	9/12/2022	Company Petition IB (IBC)	7.10102E+14		FAITH MERCANTILE PRIVATE LIMITED VS NUBERG ENGINEERING LIMITED	IBC Under Sec 9	6/1/2023	MASTER INDEX MISSING	Ayushi Chugh
5	20/12/2022	Contempt Petition (IBC)	7.10102E+14		GAURAV MISRA RP OF ALCHEMIST LTD. VS ASSISTANT ENGINEER ELECTRICITY DEPARTMENT	Rule 11 of NCLT, 2016	6/1/2023	main section is contempt petition under rule 11 and for other section under read with tag in index and pages no 6, only	SAIKRISHNA ASSOCIATES
6	20/12/2022	Company Petition IB (IBC)	7.10102E+14		J V INDUSTRIES PRIVATE LIMITED VS CAPITAL TRANSFORMERS PRIVATE LIMITED	IBC Under Sec 9	6/1/2023	proof of service missed, 25rs advocate welfare and 3rs court fee missed on vakalatnama, etc	Yogendra Aldak
7	21/12/2022	Intervention Petition(Companies Act)	7.10102E+14		MR. RAM PARSHOTAM MITTAL VS HOTEL QUEEN ROAD PRIVATE LIMITED.	Rule 11 of NCLT	6/1/2023	case type wrong please choose Interlocutory Application(Companies Act) Pg-117, 120,124,129,217,	Akhil Sachar
8	21/12/2022	Company Petition IB (IBC)	7.10102E+14		ANAND DEV & ORS VS SHUBHKAMNA BUILDWELL & ESTATES PRIVATELIMITED	IBC under Sec 7	6/1/2023	page:75 392, affidavit verification dated missed, page:156 affidavit notary missed, page:198 notary missed, page:769, 551, 562-563, not clear, 25rs advocate welfare and 3rs court fee missed and misplaced (paste on blank side of vakalatnama, etc), irp registration certificate missed with form-2, etc page:74 missed, page:945 Vakaltnama incomplete ,	Ninad Dogra
9	2/1/2023	Company Petition IB (IBC)	7.10102E+14		PRUDENT ARC LIMITED VS PRASAR METAL ENGINEERING PRIVATE LIMITED	IBC under Sec 7	6/1/2023	25rs advocate welfare and 3rs court fee missed and misplaced (paste on blank side of vakalatnama, and vakalatnama wrong arrange, (arrange in last) etc	Ninad Dogra

10	2/1/2023	Company Petition IB (IBC)	7.10102E+14		PRUDENT ARC LIMITED VS KARAN AUTOMOTIVES PRIVATE LIMITED	IBC under Sec 7	6/1/2023	25rs advocate welfare and 3rs court fee missed and misplaced (paste on blank side of vakalatnama, and vakalatnama wrong arrange, (arrange in last) etc),page:129-152 remove double pages numbering,	Ninad Dogra
11	2/1/2023	CP(AA) Merger and Amalgamation(Companies Act)	7.10102E+14		LEO ELECTRODS PRIVATE LIMITED VS MW WIRETEC PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/1/2023	Serial no missed in index, council detail missed in index, incomplete documents uploaded	VIJAY
12	2/1/2023	Company Petition (Companies Act)	7.10102E+14		DURACHEM TILES ADHESIVE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	6/1/2023	Wrong case type and wrong section select, incomplete documents uploaded	ABIR MITTAL
13	1/1/2023	CP(AA) Merger and Amalgamation(Companies Act)	7.10102E+14		MVR SHARE TRADING PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 230-232 - Second Motion	6/1/2023	Pgs not clear 168,169,171, pgs missed 178 to 183	Rekha
14	2/1/2023	Company Petition IB (IBC)	7.10102E+14		SURAKSHA ASSET RECONSTRUCTION LIMITED VS RAJIV GOYAL	Section 95(1)	6/1/2023	page:34 , 53-57, 90-95, 125-126, not clear,	ARVIND
15	2/1/2023	CP(AA) Merger and Amalgamation(Companies Act)	7.10102E+14		ANJANEYA MERCANTILE PRIVATE LIMITED VS RAJIV GOYAL	Sec. 230-232 - Second Motion	6/1/2023	Wrong case type select, link with 1st motion, pg no 69,79,315 wrong arrange,2nd volume separate index missed,	Gursat
16	1/1/2023	Company Appeal(Companies Act)	7.10102E+14		ANJANEYA MERCANTILE PRIVATE LIMITED VS RAJIV GOYAL	Sec 252 (1)	6/1/2023	E stamp not notarize	Aayush
17	3/1/2023	Company Petition IB (IBC)	7.10102E+14		UNION BANK OF INDIA VS GARDENIA INDIA LIMITED	IBC under Sec 7	6/1/2023	page:26-, 39-104, 144-152, 154-156, 160, 168-176, 178-189, page are cut, 25rs advocate welfare and 3rs court fee missed and misplaced (paste on blank side of vakalatnama)etc	Samarendra
18	3/1/2023	Intervention Petition (IBC)	7.10102E+14		RISHAB AGGARWAL VS M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	Sec 60(5)	6/1/2023	memo party missed in index and in application counsel detail incomplete after index stamp paper missed list of date of dates and brief synopsis missed Pg-31 to 34, 60 to 63 not clear need to sign and true copy on every pages application and annexure pagination missed after 83 page please merge vakalatnama with the application end	Dimple Mahna
19	3/1/2023	Company Petition IB (IBC)	7.10102E+14		AKBAR TRAVELS OF INDIA PRIVATE LIMITED VS PUNJ LLOYD INFRASTRUCTURE LIMITED	Sec 42	6/1/2023	case type wrong, main case not link, 25rs advocate and 3rs court fee has been misplaced, (paste on blank side of vakalatnama,etc)	SHAHRUKH EJAZ
20	5/1/2023	Company Petition IB (IBC)	7.10102E+14		HIMALAYA ECO PARK & RESORTS VS VINAY GUPTA	Section 95(1)	6/1/2023	no payment	PANKAJ

21	4/11/2022	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/3463(ND)2019	DK SOLAR PROJECTS & VENTURES PRIVATE LIMITED VS	Application under any other provisions- IBC	6/1/2023	&amp;amp;amp; &quot;wrong section and case type wrong, contact to registry, only vkalatnama uploaded, etc &amp;amp;amp; &quot;	Omprakash Sharma
22	7/11/2022	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/470(ND)2017	PIYUSH TIWARI VS KASHI VISHWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL OF KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	9/1/2023	main case year wrong on page number-1,to 5,	ANURAG KUMAR
23	16/11/2022	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/188(PB)2018	UNION BANK OF INDIA VS NEXTRA TELESERVICES PVT LTD	Rule 11 of NCLT, 2016	6/1/2023	Memo Party Missing in Index Please Paste in Memo Party on Top contact to registry, etc	karunesh tandon
24	29/11/2022	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/65(ND)2020	RANJAN CHAKRABORTI VS NEXTRA TELESERVICES PVT LTD	Application under any other provisions- IBC	6/1/2023	need to separately all three files please contact to registry	RANJAN
25	30/11/2022	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1348(ND)2019	IMPERISH CONSTRUCTION PVT. LTD. VS RP OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Sec 60(5)	6/1/2023	main case year wrong in page no 2f	PRANAV
26	1/12/2022	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1348(ND)2019	SANYAM GOEL RESOLUTION PROFESSIONAL VS RP OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Application under any other provisions- IBC	6/1/2023	wrong file please choose location ald application missed	ABHISHEK
27	7/12/2022	Company Appeal (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/2130(ND)2019	ANITA WISSEN BACH VS RP OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Sec 60(5)	6/1/2023	wrong section and case type wrong, company appeal ibc under sec -42 and for other section under read with tag, etc	RAJESH AGRAWAL
28	22/12/2022	Restoration Application (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/1736(ND)2019	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS STANLEY HOTEL AND RESORTS PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	6/1/2023	case type wrong section wrong Pg-46,63,64,65,66 in hindi	MOHD.MOONIS ABBASI
29	23/12/2022	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/24(PB)2022	SANJAY GARG INTERIM RESOLUTION PROFESSIONAL VS HARYANA SHEHRI VIKAS PRADHIKARAN	Sec 60(5)	6/1/2023	section wrong please choose Application under any other provisions- IBC Pg-50,52, 54, 56, 61, 69 not clear	ABHISHEK
30	2/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/2849(ND)2019	BINDAL PAPER MILLS LIMITED VS PEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/1/2023	section wrong Page-9,15,16 cut and not clear	NEERAJ KUMAR JAIN
31	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/682(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS PEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI
32	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/672(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS PEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI

33	4/1/2023	Restoration Application (IBC)	7.10102E+14		VINOD KUMAR & ORS VS M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	22(3)(b)	6/1/2023	main case not link with application and memo party missing and section wrong and affidavit back date	SURENDER
34	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/667(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	Rule 11 of NCLT, 2016	6/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI
35	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/670(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	Rule 11 of NCLT, 2016	6/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI
36	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/668(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	Rule 11 of NCLT, 2016	6/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI
37	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/668(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	Rule 11 of NCLT, 2016	6/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI
38	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/673(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	Rule 11 of NCLT, 2016	6/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI
39	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/2380(ND)2019	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 66(1)	6/1/2023	section wrong and page number not mention in index and page number missing application and need to sign every page in application and applicant sign missing in prayer and e-stamp paper and affidavit missing	ANAND
40	3/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/411(ND)2020	ASSISTANT COMMISSIONER OF COMMERCIAL TAX VS M/S TELEXCELL INFORMATION SYSTEMS LTD.	Sec 60(5)	6/1/2023	list of dates and events missed, wrong section and case type wrong, technically and in pdf , contact to registry, etc	PANKHURI
41	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/674(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS M/S TELEXCELL INFORMATION SYSTEMS LTD.	Rule 11 of NCLT, 2016	6/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI

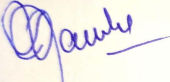
42	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/671(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS M/S TELEXCELL INFORMATION SYSTEMS LTD.	Rule 11 of NCLT, 2016	6/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI
43	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/2012(ND)2019	MANIK GOYAL VS CITY UNION BANK LTD.	Sec 60(5)	6/1/2023	23-31 not clear page	MANIK GOYAL
44	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1481(PB)2018	GULSHAN GABA VS CITY UNION BANK LTD.	Rule 154 (1)	6/1/2023	welfare and court fee missing	Gulshan Gaba
45	4/1/2023	Miscellaneous Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 109. HARDIK MUKESH BAJARIA DIRECTOR.	Sec 224 (5)	6/1/2023	case type wrong and index missing and stamp paper and affidavit missing and sign missing in application page and true copy missing and page number missing application and section wrong	Janu Vipin Gulati
46	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/900(ND)2020	EXCISE & TAXATION OFFICER-CUM- ASSESSING AUTHORITY VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 42	6/1/2023	case type wrong	Piyush Hans
47	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/2602(ND)2019	APP FOR SEEKING DIRECTIONS ,INDIA SOLOMON VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	6/1/2023	section wrong according pdf and 81 not clear page and double page numbering double after 17 page	MOHD NAZIM KHAN
48	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/607(PB)2020	BANK OF BARODA VS M B MALLS PVT LTD	Sec 60(5)	6/1/2023	true copy missing and stamp paper missing	MITAL AND MITAL
49	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/599(PB)2022	RP SANJEEV CHAUDHARY VS M B MALLS PVT LTD	Sec 60(5)	6/1/2023	stamp paper missing section wrong technical	Sanjeev
50	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1379(PB)2018	DAIICHI SANKYO COMPANY LIMITED VS M B MALLS PVT LTD	Rule 11 of NCLT, 2016	6/1/2023	memo party missing and page number double after 21 page true copy missing in annexure page and page number not mention type copy and proof service missing and volume wise index missing	KUNAL CHATTERJI
51	6/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/812(ND)2022	STAN CARS PRIVATE LIMITED VS AKZO NOBEL INDIA LIMITED	Sec 60(5)	9/1/2023	e-stamp paper missing	Vipul Ganda
52	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/846(ND)2018	AMIRA SEZ AND INFRASTRUCTURE PVT. LTD. VS M/S AMIRA PURE FOODS PVT LTD	Sec 49(2)	6/1/2023	case type wrong	Simarpal Singh Sawhney
53	7/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1367(PB)2018	HARISH SHARMA VS NAVNEET KUMAR GUPTA	Sec 60(5)	9/1/2023	Affidavit Missing	Vaibhav
54	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/230(PB)2021	GULSHAN KUMAR GUPTA VS NAVNEET KUMAR GUPTA	Application under any other provisions- IBC	6/1/2023	counsel detail missing	GULSHAN KUMAR GUPTA
55	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/791(ND)2022	RAJNEESH NAGAR VS CANARA BANK	Application under any other provisions- IBC	6/1/2023	1 rs. court fee missing and need to sigh every page in application	AKSHAY SHARMA
56	7/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/373(PB)2018	SHALU KHANNA LIQUIDATOR OF M/S JMD OILS PVT LTD VS CANARA BANK	Sec 60(5)	9/1/2023	page 25 cut page	ADVOCATE GAUTAM SINGHAL
57	4/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1383(PB)2018	BANK OF BARODA VS M/S VARDHMAN BUILDTECH PRIVATE LIMITED	Sec 60(5)	6/1/2023	date not verified in affidavit and page numbering not clear in application and 43-49,51-53,56-58,67-68,70,75,80-81,82,144-145, not clear page	AMIT MAHALIYAN

58	5/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/552(ND)2021	MOHIT GOYAL VS M/S VARDHMAN BUILDTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/1/2023	section wrong in technical	ADHISH SRIVASTAVA
59	8/1/2023	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/407(PB)2022	WORKER UNION OF ASHTI VS VISTRA ITCL (INDIA) LIMITED	Sec 60(5)	9/1/2023	section wrong according pdf and need to sign every page in application and 16 page not clear and welfare and court fee missing and true copy missing	Shivamsinha
60	5/1/2023	0710102077142022(No.of Docs 2)	0710102077142022/4	INTERLOCUTORY APPLICATION(COMPANIES ACT)/244(ND)2022	SANJEEV KHEMKA VS. KCL LIMITED	Sec. 242(4)	8/1/2023	Need to Applicant Sign on Every Pages in Reply and Proof of Service Need	cschambers
61	17-12-2022	0710102065732022(No.of Docs 2)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	8/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	akshay0124@gmail.com
62	17-12-2022	0710102065732022(No.of Docs 2)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	8/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	akshay0124@gmail.com
63	17-12-2022	0710102065732022(No.of Docs 2)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	8/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	akshay0124@gmail.com
64	17-12-2022	0710102065732022(No.of Docs 2)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	8/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	akshay0124@gmail.com
65	17-12-2022	0710102065732022(No.of Docs 2)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	8/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	akshay0124@gmail.com
66	17-12-2022	0710102065732022(No.of Docs 2)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	8/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	akshay0124@gmail.com
67	17-12-2022	0710102065732022(No.of Docs 2)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	8/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	akshay0124@gmail.com
68	17-12-2022	0710102065732022(No.of Docs 2)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	8/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	akshay0124@gmail.com
69	5/1/2023	0710102047542022(No.of Docs 1)	0710102047542022/4	COMPANY PETITION (COMPANIES ACT)/125(ND)2022	PANKUL JAIN VS. SILVIA REST PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/1/2023	Page No. Missing in PDF According your PDF	anmoljoshi
70	1/3/2022	0710102016632022(No.of Docs 0)	0710102016632022/5	INTERLOCUTORY APPLICATION (I.B.C)/1116(ND)2022	HIGH GROUND ENTERPRISE LIMITED VS. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	Application under any other provisions- IBC	8/1/2023	Date of Missing in Vakalatnama	
71	17-12-2022	0710102065732022(No.of Docs 2)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	8/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	akshay0124@gmail.com

72	17-12-2022	0710102065732022(No.of Docs 2)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	8/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	akshay0124@gmail.com
73	17-12-2022	0710102065732022(No.of Docs 2)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	8/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	akshay0124@gmail.com
74	17-12-2022	0710102065732022(No.of Docs 2)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	8/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	akshay0124@gmail.com
75	17-12-2022	0710102065732022(No.of Docs 2)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	8/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	akshay0124@gmail.com
76	17-12-2022	0710102065732022(No.of Docs 2)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	8/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	akshay0124@gmail.com
77	17-12-2022	0710102065732022(No.of Docs 2)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	8/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	akshay0124@gmail.com
78	17-12-2022	0710102065732022(No.of Docs 2)	0710102065732022/9	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	8/1/2023	Page No. 51, 53, 67, Need to English Translate Copy	akshay0124@gmail.com
79	5/1/2023	0710102073022022(No.of Docs 1)	0710102073022022/4	COMPANY PETITION IB (IBC)/693(ND)2022	PRADEEP KUMAR JAIN	Section 94(1)	8/1/2023	Verify Place Wrong According your E-Stamp and Affidavit	ASHISH@IP1
80	5/1/2023	0710102010272019(No.of Docs 2)	0710102010272019/5	COMPANY APPLICATION(IBC)/229(ND)2019	NILKAMAL LIMITED VS. WHOLLY JOY PRODUCTS PVT LTD	Sec 60(5)	8/1/2023	Wrongly Filed Need to be Petition	jalpa1415
81	5/1/2023	0710102097142022(No.of Docs 1)	0710102097142022/2	COMPANY PETITION IB (IBC)/864(ND)2022	SAISUN OUTSOURCING SERVICES PRIVATELIMITED VS. FEEDBACK ENERGY DISTRIBUTION COMPANYLIMITED	IBC Under Sec 9	8/1/2023	E-Stamp Paper Missing	hotservelegal
82	4/1/2023	0710102104122022(No.of Docs 3)	0710102104122022/1	COMPANY APPLICATION(COMPANIES ACT)/480(PB)2022	COL A KHANNA SM RETD VS. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS	Rule 11 of NCLT	8/1/2023	Need to Applicant Sign on Every Pages in Reply and Page No. After 90- 108 , 212 -262, Double Pagination and Page No. 262 Need to English True Typed Copy	ajayyadav
83	5/1/2023	0710102007072022(No.of Docs 2)	0710102007072022/2	INTERLOCUTORY APPLICATION (I.B.C)/602(ND)2022	ARJUN ISPAT INDIA PVT LTD. THROUGH ITS LIQUIDATOR RAJNEESH SINGHVI	Sec 54(1)	8/1/2023	Incomplete Filing Date of Filing Missing	amolvyas
84	5/1/2023	0710102047542022(No.of Docs 2)	0710102047542022/3	COMPANY PETITION (COMPANIES ACT)/125(ND)2022	PANKUL JAIN VS. SILVIA REST PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	8/1/2023	E-stamp missing, True Copy sign msising in Pages 51 to 69,83 to 95,100 to 152 according to PDF, Pages 74 to 77 according to PDF are in Hindi	gaurav.hsethi@gmail.
85	5/1/2023	0710102064762022(No.of Docs 1)	0710102064762022/2	COMPANY PETITION IB (IBC)/764(ND)2022	UNITED NEWS OF INDIA WORKERS, UNION VS. UNITED NEWS OF INDIA	IBC Under Sec 9	8/1/2023	Affidavit Back Date	ritwip08

86	5/1/2023	0710102064762022(No.of Docs 1)	0710102064762022/2	COMPANY PETITION IB (IBC)/764(ND)2022	UNITED NEWS OF INDIA WORKERS, UNION VS. UNITED NEWS OF INDIA	IBC Under Sec 9	8/1/2023	Affidavit Back Date	ritwip08
87	5/1/2023	0710102064762022(No.of Docs 1)	0710102064762022/2	COMPANY PETITION IB (IBC)/764(ND)2022	UNITED NEWS OF INDIA WORKERS, UNION VS. UNITED NEWS OF INDIA	IBC Under Sec 9	8/1/2023	Affidavit Back Date	ritwip08
88	5/1/2023	0710102064762022(No.of Docs 1)	0710102064762022/2	COMPANY PETITION IB (IBC)/764(ND)2022	UNITED NEWS OF INDIA WORKERS, UNION VS. UNITED NEWS OF INDIA	IBC Under Sec 9	8/1/2023	Affidavit Back Date	ritwip08
89	5/1/2023	0710102073382022(No.of Docs 1)	0710102073382022/4	COMPANY PETITION IB (IBC)/699(ND)2022	POONAM JAIN	Section 94(1)	8/1/2023	Verify Place Wrong According your E-Stamp and Affidavit	ASHISH@IP1
90	5/1/2023	0710102097332022(No.of Docs 2)	0710102097332022/3	INTERLOCUTORY APPLICATION (I.B.C)/5961(ND)2022	DIPTII GUPTAA VSRAKESH KUMAR JAIN	Rule 11 of NCLT, 2016	7/1/2023	Need to Applicant Sign on Every Pages	ASDLawOffice
91	27-12-2022	0710102093582022(No.of Docs 1)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	6/1/2023	Proof of Service Missing in PDF According your Index	hash@181269
92	27-12-2022	0710102093582022(No.of Docs 1)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	6/1/2023	Proof of Service Missing in PDF According your Index	hash@181269
93	27-12-2022	0710102093582022(No.of Docs 1)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	6/1/2023	Proof of Service Missing in PDF According your Index	hash@181269
94	27-12-2022	0710102093582022(No.of Docs 1)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	6/1/2023	Proof of Service Missing in PDF According your Index	hash@181269
95	5/1/2023	0710102142542019(No.of Docs 1)	0710102142542019/10	COMPANY PETITION IB (IBC)/205(ND)2020	SUNMAN CORPORATE SERVICES PRIVATE LIMITED VS. PEREGRINE INDIA LOGIX PRIVATE LIMITED	IBC Under Sec 9	6/1/2023	E-Stamp Paper Missing and Page No. Missing in PDF According your PDF	associate.amc
96	27-12-2022	0710102093582022(No.of Docs 1)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	6/1/2023	Proof of Service Missing in PDF According your Index	hash@181269
97	30-12-2021	0710102095392021(No.of Docs 0)	0710102095392021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2022	TIMES CITY LIMITED	Sec. 230-232 - Second Motion	6/1/2023	Page No. 6-16 True Copy Sign Missing	
98	5/1/2023	0710102116032020(No.of Docs 1)	0710102116032020/8	COMPANY PETITION IB (IBC)/79(ND)2021	MANSFIELD CABLES COMPANY LIMITED VS. MANSFIELD POWER & INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	6/1/2023	25 Rs. Welfare Fund Fess Missing in Vakalatnama and Index Missing and Date Missing in Vakalatnama	aman.mehta
99	5/1/2023	0710102101212022(No.of Docs 2)	0710102101212022/2	INTERLOCUTORY APPLICATION (I.B.C)/5984(ND)2022	NARENDER JINDAL VS. HDFC BANK LIMITED	Rule 11 of NCLT, 2016	6/1/2023	Need to Applicant Sign on Every Pages in Reply	vishalganda
100	4/1/2023	0710102142542019(No.of Docs 2)	0710102142542019/8	COMPANY PETITION IB (IBC)/205(ND)2020	SUNMAN CORPORATE SERVICES PRIVATE LIMITED VS. PEREGRINE INDIA LOGIX PRIVATE LIMITED	IBC Under Sec 9	6/1/2023	Need to Applicant Sign on Every Pages in Rejoinder and Page No. 18-20 True Copy Sign Missing	associate.amc
101	5/1/2023	0710102027582021(No.of Docs 2)	0710102027582021/22	COMPANY PETITION (COMPANIES ACT)/76(ND)2021	LSF10 ROSE INVESTMENTS S.à R.L. VS. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	6/1/2023	Need to Applicant Sign on Every Pages in Rejoinder and E-Stamp Paper Missing and Counsel Detail Incomplete in Rejoinder Last Page	raghav.chadha
102	5/1/2023	0710102092802021(No.of Docs 1)	0710102092802021/4	COMPANY PETITION IB (IBC)/797(ND)2021	CBRE SOUTH ASIA PRIVATE LIMITED VS. UNITED CONCEPTS AND SOLUTIONS PVT LTD	IBC Under Sec 9	6/1/2023	Index Missing	SAIKRISHNA1
103	27-12-2022	0710102093582022(No.of Docs 1)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	6/1/2023	Proof of Service Missing in PDF According your Index	hash@181269

104	5/1/2023	0710102142542019(No.of Docs 1)	0710102142542019/9	COMPANY PETITION IB (IBC)/205(ND)2020	SUNMAN CORPORATE SERVICES PRIVATE LIMITED VS. PEREGRINE INDIA LOGIX PRIVATE LIMITED	IBC Under Sec 9	6/1/2023	E-Stamp Paper Missing and Page No. Missing in PDF According your PDF	associate.amc
105	4/1/2023	0710102084302021(No.of Docs 1)	0710102084302021/7	INTERLOCUTORY APPLICATION (I.B.C)/5424(PB)2021	CORPORATION BANK VS. M/S ANSAL API INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	6/1/2023	Wrong Filing	samarendrakadv
106	27-12-2022	0710102093582022(No.of Docs 1)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	6/1/2023	Proof of Service Missing in PDF According your Index	hash@181269
107	5/1/2023	0710102093732022(No.of Docs 2)	0710102093732022/1	INTERLOCUTORY APPLICATION (I.B.C)/5570(ND)2022	DEVENDRA UMRAO VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	6/1/2023	Address Incomplete in Affidavit	chaudharylawoffices
108	27-12-2022	0710102093582022(No.of Docs 1)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	6/1/2023	Proof of Service Missing in PDF According your Index	hash@181269
109	27-12-2022	0710102093582022(No.of Docs 1)	0710102093582022/1	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	6/1/2023	Proof of Service Missing in PDF According your Index	hash@181269


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